

DIVISION BENCH
COURT - II

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/38(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	VARMA BROKERAGES PRIVATE LIMITED
UNDER SECTION	IBC SECTION 59

Appearance (via video conferencing/physically)

Mr. Rahul Parasrampur, Adv.] For the Liquidator
Ms. Saloni Agarwal, Adv.]

ORDER

1. Learned Counsel for the Liquidator present.
2. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**